

केन्द्रीय प्रशासनिक अधिकरण न्यायपीठ में
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

आदेश पत्र
ORDER SHEET

आवेदन सं० 19 का
 ORIGINAL APPLICATION No.

173/2004
 of 199

आवेदक
 Applicant (s)

K. Padmanabham and
 7 others

प्रत्यर्थी
 Respondent(s)

UOI, Secretary, M/o Per. P.G. &
 Pension, New Delhi & anr.

आवेदक (आवेदकों)

की ओर से अधिवक्ता

Advocate for
 Applicant(s)

Mr. C.S.G. Nair

प्रत्यर्थी (प्रत्यर्थियों)

की ओर से अधिवक्ता

Advocate for
 Respondent(s)

रजिस्ट्री के टिप्पण
 Notes of the Registry

अधिकरण के आदेश
 Orders of the Tribunal

प्रस्तुतीकरण की तारीख : 3-3-04
 Date of Presentation :

11-3-2004

C-I

पंजीकरण की तारीख : 10-3-04
 Date of Registration :

(4) Mr CSG Nair
 Mr C Rajendran, SCGSC

विषय : Inclusion of DA
 Subject : In ACRG

Mr C Rajendran, SCGSC takes notice on
 behalf of the respondents.

तेनाती की तारीख : 11-3-04
 Date of posting :

Heard. The application is admitted.

MA.No.181/04 for joint application is
 allowed.

Respondents shall file their reply
 statement within four weeks with copy to
 the applicants who may file rejoinder, if
 any, within two weeks thereafter.

List before RC for completion of
 pleadings on 29.4.2004

TNTN(AM)

AVH(VC)

11-3-2004

ak.

No sitting in RC on 29/4/04.

Renotified to 05/5/04.

28
 29/4/04

रजिस्ट्री के टिप्पण
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अधिकरण के आदेश
Orders of the Tribunal

Reply statement not filed.

88
03/10/04

RC

None for either side.

No reply filed yet. Call
on 28.06.2004.

05.05.2004

Reply statement
not filed.

03/10/04

RC

None for either side.
No reply filed yet.
Call on 13.08.2004.

28.06.2004

Reply statement not
filed.

03/10/04

RC

None for either side.
No reply filed yet. As
last chance call on
24.09.2004.

13.08.2004

17.10.2005
(9)

KVS(JM)

C-II

Mr. C.S.G.Nair
Mr. T.P.M.Ibrahim Khan, SCGSC

Heard. Common order pronounced in open

Court.

KVS(JM)
17.10.2005

vs

Common final order verified.

03/10/05
CO II

रजिस्ट्री के टिप्पण
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अधिकरण के आदेश
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Reply statement
filed on 20-9-04.

Ri
20/9/04

Rejoinder not filed

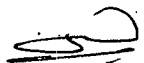
Ri
23/9/04

RC

None for either side.

Reply is on record. No
rejoinder filed yet. Rejoinder
if any filed by 12.10.2004
be taken on record and
thereafter list before SB
for final hearing.

13/10


24.09.2004

no rejoinder filed

L
14/10/05

Proforma of Form No. 4 — Continuation Sheet

रजिस्ट्री के टिप्पण Notes of the Registry	अधिकरण के आदेश Orders of the Tribunal

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LIST OF PAPERS

OA. 173 / 04

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1.	3 / 3 / 04			Proceedings	3 Pages
2.	17 / 10 / 2005			Final Orders	44 Pages
	①	①		3 / 3 / 04	OA
		②		"	vakkala
	③	③		20 / 9 / 04	Reply Shikunt
		④		18 / 3 / 04	m/a